

By e-mail

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008/423 /A.

From :- Smti. K. Newar,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, ✓ Shri Neiko Kanuo,  
Registrar, Gauhati High Court,  
Kohima Bench.

Dated Guwahati, 31<sup>st</sup> January 2019

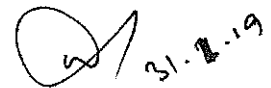
Sub:- Casual Leave with station leave permission.

Ref:- Your letter NO. HC(K)5/2018/REG/23 dated 28.01.2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer for Casual Leave for 2(two) days on 07.02.2019 and 08.02.2019 along with station leave permission has been granted/~~rejected~~. Shri K. Adani Loli, Joint Registrar, Gauhati High Court, Kohima Bench will remain overall Administrative-in -charge of the Registry during your leave period.

Yours faithfully,



**JT. REGISTRAR (VIGILANCE)**

